

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The resignation tendered by Ms. Anjali D/o Sh. Premvir Singh, from the post of Personal Assistant (P.A) of this office, is hereby accepted at her own request and she stands relieved from her duties w.e.f. 05.08.2022 (A/N).

Girish Kathpalia
05:45 pm
05.8.2022

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

No. 60077-60119 Estt.-I/PF/2022

Dated, Delhi the 05 AUG 2022

Copy forwarded for information and necessary action to :

1. The Drawing and Disbursing Officer, Accounts Branch, Central District/West District, Tis Hazari Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
2. The Accounts Officer, Accounts Branch, West District, Tis Hazari Courts, Delhi, to disburse her salary as per rules.
3. The PAO concerned through concerned Accounts Branch.
4. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi/Principal District & Sessions Judge, West District, T.H.C, Delhi.
5. The PRO/APRO, Tis Hazari Courts, Delhi.
6. A.O. (J), Recruitment Cell, Tis Hazari Courts, Delhi.
7. Dealing Officials (Central, Tis Hazari Courts) – Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
8. Dealing Officials (West District, Tis Hazari Courts, Delhi) – Leave Seat /Transfer & Posting Seat / General Branch / Vigilance Branch.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Ms. Anjali D/o Sh. Premvir Singh, Personal Assistant, posted in the Court of Ms. Mahima Rai-Singh, Ld. SCJ/RC (West), Tis Hazari Courts, Delhi, to tender her Relieving Report accordingly.

Balbir Singh Shalar
25/8/22
(Balbir Singh Shalar)
Administrative Officer (Judicial) (Admn-I)
Principal District & Sessions Judge's Office (HQs):
Tis Hazari Courts, Delhi
B4

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